

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

R.P. No.8 of 2014 in
Appeal no. 86 of 2013

Dated : 17th April, 2014

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Karnataka Power Transmission Corpn. Ltd. ... Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Ors. ..Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent : Mr. Kush Chaturvedi for R.2

ORDER

The learned counsel for the Respondent seeks some time to file the reply. Accordingly, he is directed to file the same on or before 02.05.2014 after serving copy on the other side.

Post the matter on **07.05.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/js